NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/31/2016

NAME OF THE PETITIONER(S)

: P.K.Sudheer and 5 others

NAME OF THE RESPONDENT(S)

: Sreekrishnapuram Hospitals Private Ltd and 11 others

UNDER SECTION

: 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D S. WARASTMMAN FOR SOY JOSEPH R4 and 6

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ROHAN RAJASEKARAN Jon. S.R.RACHUNATHAN

ROBAN RATASEKAKAN PREETUI . S. ARASU

ORDER

Shri Sandeep Kumar, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R1 to R3 and representing R13 and Shri S Narasimhan, counsel for R4 & R6 are present. Counsel for petitioner sought time for filing amended petition stating that they need to seek clarifications as the parties are in Kerala. Time extended at request with a direction to file the amended petition within two weeks and serve a copy of the same to the other side. Counsel for respondents are directed to file counter to the amended petition within a week after receipt of the same. Put up on <u>06.07.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Pariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)

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